

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 84 of 2015

Dated:3rd August, 2015

In the matter of :

Gujarat Urja Vikas Nigam Ltd. & Anr.

.... Appellant (s)

Vs.

Gujarat Electricity Regulatory Commission & Anr.

... Respondent (s)

ORDER

The Bench has not assembled. As agreed by the parties, list the matter on **4.09.2015.**

COURT MASTER